

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 61 of 2012 & IA-280 of 2012**  
**&**  
**Appeal No. 62 of 2012 & IA-281 of 2012**

**Dated : 1<sup>st</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 61 of 2012 & IA-280 of 2012**

**BSES Rajdhani Power Ltd. .... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Vishal Anand  
Mr. Gaurav Dudeja**

**Counsel for the Respondent(s) : Ms. Swapna Seshadri, Amicus Curiae  
Mr. Pradeep Misra  
Mr. Daleep Kr. Dhayani  
Mr. Suraj Singh for R.1**

**Appeal No. 62 of 2012 & IA-281 of 2012**

**BSES Yamuna Power Ltd. .... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Aashish Gupta  
Mr. Dushyant Manocha**

**Counsel for the Respondent(s) : Ms. Swapna Seshadri, Amicus Curiae  
Mr. Pradeep Misra  
Mr. Daleep Kr. Dhayani  
Mr. Suraj Singh for R.1**

**ORDER**

The learned counsel appearing for the State Commission has finished his arguments up to Issue No. 24 except Issue No. 23.

Post the matter for further hearing on **24.07.2014 at 12.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/js**